

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
AHMEDABAD BENCH

**O.A.NO.** 338/93  
**~~T.A.NO.~~**

DATE OF DECISION 25.10.96

Mr. H.R. Patel & another Petitioner

Mr. R.K. Mishra Advocate for the Petitioner [s]  
Versus

Union of India and another Respondent

Mr. Akil Kureshi Advocate for the Respondent [s]

**CORAM**

The Hon'ble Mr. **A.V. Haridasan,** Vice Chairman

The Hon'ble Mr. **K. Ramamoorthy,** Member (A)

**JUDGMENT**

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

H. R. Patel  
Patel Falia  
Alamgir, Post- Sunderpura  
(Via Miyagam-Karjan)  
District Vadodara.

Balkrishna C. Kadam  
~~Tulsibhai Chali~~  
Tulsibhai Chali  
Salatwada  
Vadodara.

Petitioners

Advocate: Mr. R. K. Mishra

Versus

1. Head Record Officer  
R.W.S. Paschim Division  
Vadodara.

2. Union of India  
to be served through the  
Chief Record Officer  
R.M.S. 'W' Division  
Vadodara.

Respondents

Advocate: Mr. Akil Kureshi-

ORAL ORDER


IN

O.A.No.338 of 1993

Date: 25.10.1996

Per Hon'ble Mr. A.V. Haridasan, Vice Chairman

None appears for the applicant. Mr. Kureshi has appeared for the respondents. In view of the Supreme Court's judgement that Tribunal has no jurisdiction to entertain the case which was passed by the Labour Court under the Industrial Dispute Act. The application is dismissed for want of jurisdiction.

  
(K. Ramamoorthy)  
Member (A)

  
(A.V. Haridasan)  
Vice Chairman

pmr

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

Application No. 02/338/93

Transfer Application No.                     

CERTIFICATE

Certified that no further action is required to be taken and  
the case is fit for consignment to the Record Room (Decided)

Dated : 07/11/96

Countersign :

8/11/96

Section Officer.

Signature                      of the Dealing  
Assistant

INDEX - SHEET

NAME OF THE PARTIES

VERSUS

[illegible]